

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date of Decision : 17.11.2017

**Misc. Application No. 9 of 2017
And
IRDA Appeal No. 10 of 2017**

Manalur Sandilya
9B, The Peregrine,
400, Veer Savarkar Marg,
Mumbai – 400 025.

...Appellant

Versus

Insurance Regulatory & Development
Authority of India
Parishram Bhavan, 3rd Floor,
Basheer Bagh,
Hyderabad – 500 004.

...Respondent

None for the Appellant.

Mr. Shrinivas Bhave, Advocate with Mr. Shaunak Gokhale, Advocate
i/b Bhave and Company for the Respondent.

CORAM : Justice J.P. Devadhar, Presiding Officer
Jog Singh, Member
Dr. C.K.G. Nair, Member

Per : J.P. Devadhar (Oral)

None for the appellant. Even on the last occasion none appeared on
behalf of the appellant. Hence, the appeal as also Misc. Application are
dismissed for want of prosecution

Sd/-
Justice J.P. Devadhar
Presiding Officer

Sd/-
Jog Singh
Member

Sd/-
Dr. C.K.G. Nair
Member

17.11.2017

Prepared and compared by:msb